

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

55(ND)/2016

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020**

NAME OF THE COMPANY: Rajeev Behl Vs. S.S. Con Build Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398

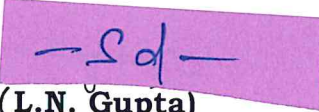
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

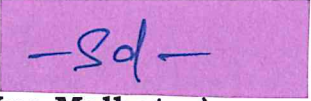
Present:

Counsel for the Petitioner
Counsel for the Respondent

ORDER

Request for a pass over is being made by the ld. counsel for the Petitioner which cannot be accommodated by the ld. opposite counsel. To come up for final disposal on 24th February, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)